

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

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RA No. 341/2000
MA 2510/2000
in
OA 121/1999

New Delhi this the 19th day of October, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Rais Ahmed Khan

.. Applicant

Versus

Union of India and Ors.

.. Respondents

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

The applicant in OA 121/99 has filed RA 341/2000 with MA 2510/2000 praying for review of the Tribunal's order dated 17.7.2000, after granting him personal hearing.

2. I have carefully considered the submissions made in the review application but do not find any good grounds to review the order already passed on 17.7.2000, having regard to the provisions of Order 47 Rule 1 CPC read with Section 22(3) (f) of the Administrative Tribunals Act, 1985 to justify allowing the review application. RA 341/2000 and MA 2510/2000 are accordingly rejected.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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